

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS

LOK SABHA

STARRED QUESTION NO. *26
ANSWERED ON 03.02.2022

NAI ROSHNI SCHEME

*26. SHRI TALARI RANGAIAH:
SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of MINORITY AFFAIRS be pleased to state :

- (a) the details of funds sanctioned under the Nai Roshni Scheme during the last three years, State-wise;
- (b) the details of funds utilized, out of the allocated funds, during the said period;
- (c) the details of physical and financial progress made so far under the said scheme; and
- (d) whether the Government has taken steps to ensure that beneficiaries have attained socio economic empowerment post training under the scheme and if so, the details thereof?

ANSWER

MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)

(a) to (d) : A statement is laid on the table of the House.

Statement referred to in reply to Parts (a) to (d) of LOK SABHA STARRED QUESTION NO. *26 asked by SHRI TALARI RANGAIAH and SHRIMATI VANGA GEETHA VISWANATH regarding “NAI ROSHNI SCHEME”.

(a) to (d) : Nai Roshni scheme is a Central Sector scheme which aims to empower and enhance confidence in women by providing knowledge, tools and techniques for Leadership Development of Women.

It is a six-day non-residential/five-day residential training programme conducted by selected Programme Implementing Agencies for the women belonging to minority community in the age group of 18 to 65 years. The training programme cover areas related to programmes for women, health and hygiene, legal rights of women, financial literacy, digital literacy, Swachch Bharat, Life Skills, and advocacy for social and behavioral changes, etc. Scheme-specific other detailed information is available at website <http://nairoshni-moma.gov.in> . The scheme provides for hand-holding of all the beneficiaries for a period upto 12 months after the training.

During the last three year i.e. 2018-19 to 2020-21, funds to the tune of Rs. 26 crores have been sanctioned under the scheme through which around one Lakh women have been trained. State-wise details of physical and financial progress for the last three years is placed at Annexure.

So far, Rs.108.24 Crore have been released to the Programme Implementing Agencies and around 4.35 Lakh women have been trained under the scheme.

ANNEXURE

Annexure referred to in reply to Parts (a) to (d) of LOK SABHA STARRED QUESTION NO. *26 asked by SHRI TALARI RANGAIAH and SHRIMATI VANGA GEETHA VISWANATH regarding "NAI ROSHNI SCHEME".

State-wise details of funds sanctioned under the Nai Roshni Scheme during the last three years (2018-19 to 2020-21)

S. No.	States	Fund Released (in Rs. crores)
1	Andhra Pradesh	0.39
2	Arunachal Pradesh	0.03
3	Assam	1.34
4	Bihar	0.14
5	Chhattisgarh	0.14
6	Delhi	0.59
7	Gujarat	0.03
8	Haryana	0.51
9	Himanchal Pradesh	0.03
10	Jammu & Kashmir	0.30
11	Jharkhand	0.12
12	Karnataka	0.29
13	Kerala	0.16
14	Madhya Pradesh	3.11
15	Maharashtra	0.50
16	Meghalaya	0.02
17	Nagaland	0.08
18	Odisha	0.15
19	Punjab	0.29
20	Rajasthan	1.08
21	Telangana	0.13
22	Tamil Nadu	0.22
23	Uttar Pradesh	15.91
24	Uttarakhand	0.65
25	West Bengal	0.47